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NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/22/2016
NAME OF THE PETITIONER(S) : Anand P. Fredrick
NAME OF THE RESPONDENT(S) : Coromandel Indag Products India Limited and Others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION FOR WHOM	

B. Mani Manan

R₁, R₃ to R₅

B. Manan

Pari Renuk

R₂

Pari Renuk

A. Sivastava

A. B. Dhanaraj

Counsel for Petitioner

A. Sivastava

ORDER

Counsels representing both the parties are present. Counsel for respondents stated that there is a chance of settling the matter and stated that efforts are being made by the parties in this regard. He prayed for time to make submissions on the outcome of the settlement talks. Time is extended at request. Put up on 24.01.2018.

- sd -
K Anantha Padmanabha Swamy
Member (Judicial)